

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 268/JODHPUR/2012

Jodhpur, this the 4<sup>th</sup> day of April, 2016

**CORAM**

**Hon'ble Dr. K.B.Suresh, Judicial Member  
Hon'ble Ms. Praveen Mahajan, Administrative Member**

Dilawar Khan s/o Shri Samad Khan, aged about 60 years, resident of 84-Murshir Nagar, Near Badi Masjid, Savina, Udaipur, last employed on the post of Public Relation Inspector, Gandhi Nagar Post Office, Jaipur

.....Applicant

By Advocate: Shri J.K.Mishra

Versus

1. Union of India, through Secretary to the Govt. of India, Department of Posts, Ministry of Communications and IT, Dak Bhawan, Sansad Marg, New Delhi- 110 001.
2. Director Postal Services (HQ) Office of Chief Post Master General, Rajasthan Circle, Jaipur- 302007.
3. Senior Superintendent of Post Offices, Udaipur Division, Udaipur.

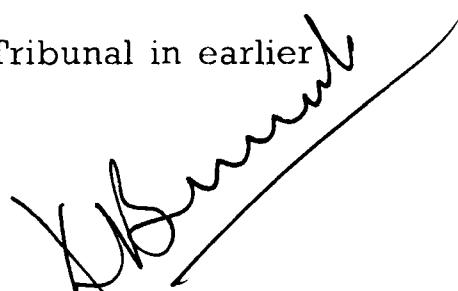
.....Respondents

By Advocate : B.L.Bishnoi

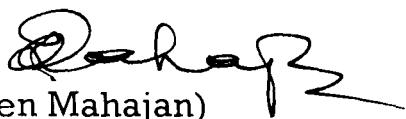
**ORDER**

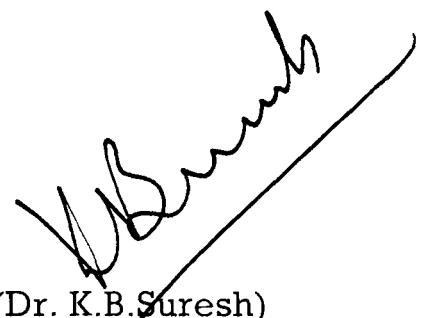
Heard.

It appears that in an identical matter, in DB Civil Writ Petition No.5693/2012 dated 10<sup>th</sup> August, 2015, the Hon'ble High Court had affirmed the order passed by this Tribunal in earlier



case. Therefore, this OA is also allowed in terms of the said decision. The benefits will be made available, if at all, in accordance with the said decision.

  
(Praveen Mahajan)  
Administrative Member

  
(Dr. K.B. Suresh)  
Judicial Member

R/